

11

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/76/2016
NAME OF THE PETITIONER(S) : S. Pathmakumar
NAME OF THE RESPONDENT(S) : P.K Enterprises Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K.RAMASAMY &
G.V.MOHAN KUMAR

Counsel for Respondents 1 & 2

G.V.M

2) S.PATHMAKUMAR

Petitioner 1

P.K

3) Kannan P.T.

Advocate for Respondent No.3,

P.T.

ORDER

Shri S.Pathmakumar, petitioner in person present. Shri K.Ramasamy, counsel for R1 and R2 and Shri P.T.Kannan, counsel for R3 present. Counsel for R1 and R2 along with the petitioner are directed to report compliance of the order dated 4th March 2016 that was passed for early completion of the audit and file the Audited and duly adopted balance sheet with ROC after conducting of the AGM duly fulfilling all the requirements under law. Time is enlarged for due compliance that is to be made by the second week of December 2016. Put up on **16.12.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)